

Annexure-1

Name of the Corporate Debtor
MBS Impex Private Limited
List of stakeholders as on 30.04.2022

Date of Commencement of Liquidation

01.03.2022

List of Secured Financial Creditors

Amount in Rs.

S.No	Name of Creditor	Details of Claim Received		Details of Claim admitted										Remarks if any		
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security interest	Relinquishment of Security Interest (YES/No)	Details of Security Interest	Amount covered by Guarantee	% of Share in total amounts of claim admitted	Amount of Contingent claim	Amount of any mutual dues that may be set-off	Amount of Claim rejected		Amount of Claim under verification	
1	ICICI Bank Limited	31-Mar-22	512620228	512620228	Security interest	As per Claim Form	Yes	Relinquished Security Interest on paripassu charge on current assets of the Corporate Debtor	-	-	-	-	-	-	-	Personal Guarantees of Mr. Prakash Chand Gupta, Mr. Sukesh Gupta and Mrs. Neetu Gupta and Mr. Anurag Gupta
							No	Not Relinquished Security Interest on exclusive charge on land admeasuring 5.00 Acres in survey no 65/2 part of toal land admeasuring 24.27 Acres in survey No 65/2 and 65/3 situated at Khanapur village, Rajendra Nagar Mandal, Ranga reddy District of the MBS Impex Pvt Ltd								
2	Axis Bank Limited	31-Mar-22	8670705590	8670705590	Security interest	As per Claim Form	Yes	Relinquished Security Interest on paripassu charge on current assets of the Corporate Debtor	-	-	-	-	-	-	-	Mortgage on third party property and personal guarantee of Directors and owners of morgaged property
							No	Not Relinquished Security Interest on exclusive charge on land admeasuring 5.00 Acres together with building and stuctures if any situated at Maktha Mahaboobept standing in the name of the MBS Impex Pvt Ltd								
3	Invent Assets Scuritisation & Reconstruction Private Limited (Acting in capacity as a trustee of Invent /1415/S12 Trust)	24-Mar-22	7884931589	7884931589	Security interest	As per Claim Form	No	7.13 Acres of open land in plot No 172/4, 172/3 in Survey No 172 part Hydernagar village Balanagar Mandal RR District	-	-	-	-	-	-	-	Indian Bank Assignment Agreement date 30.07.2014
							No	3.00 Acres of open land in plot No 172/4 part Hydernagar village Balanagar Mandal RR District								
	Invent Assets Scuritisation & Reconstruction Private Limited (Acting in capacity as a trustee of Invent /1415/S17 Trust)	24-Mar-22	5466203415	5466203415	Security Interest		No	Primary : Stocks & Receivbles								State Bank of Hyderabad assignment agreement date 12.12.2014 Personal Guarantee of Sukesh Gupta, Mr. Anurag gupta & smt neetu gupta
							No	Equated mortgage of open land located in Hydernagar & Makta Mahaboobpet village of RR district								Corporate Guarantee of Aashi Realtors

